

21



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

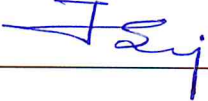
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.297/252/HDB/2018
NAME OF THE COMPANY	DPK Agrofarms Pvt Ltd
NAME OF THE PETITIONER(S)	DPK Agrofarms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sivi Preethi	Adv	996677522	
A. Sandhya Ram	Adv	u	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv	9160001435	
for Roc			

ORDER

Counsel for Applicant Company is present. She requested time to file Board Resolution.

Junior Counsel for CGSC, ROC (H) is present.

List it for filing Board Resolution on 06.08.2018.


Member (J)

Binnu